



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.11.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 12.11.2025 will not be taken up. The next date of hearing in the matters is **09.12.2025**.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 147 - 151 of 2025	Adore Infrasmith Pvt. Ltd & Ors. Vs. Energy Building Solutions Pvt. Ltd. & Ors.	Nitesh Jain	Aman Vahher Saket Sikri Ashutosh Dubey- R1, 7 & 8
		With		
2.	Comp. App. (AT) No. 144 of 2025	Beatific Private Ltd. Vs. Energy Building Solutions Pvt. Ltd.	Shankari Mishra	Aman Vachher Saket Sikri Ashutosh Dubey- R1, 7 & 8
		With		
3.	Comp. App. (AT) No. 154 of 2025	Pradip Sharma Vs. Energy Building Solutions Pvt. Ltd.	Raju Yadav	Aman Vachher Saket Sikri Ashutosh Dubey- R1, 7 & 8

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)